

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1337 of 2019

IN THE MATTER OF:

Pegasus Asset Reconstruction Pvt. Ltd.

...Appellant

Versus

Yashomati Hospitals Pvt. Ltd.

...Respondent

For Appellant: Mr. Dinkar Singh, Advocate.

**For Respondent: Ms. Pallavi Sengupta and Mr. Aishwarya Choudhary,
Advocates.**

O R D E R

26.02.2020 List the Appeal 'For Admission (After Notice)' on **13th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)